

HIGH COURT OF SIKKIM
GANGTOK

No.: 34/HCS

Date : 20/03/2026

NOTIFICATION

In exercise of the powers conferred by Section 8A(3) of the Legal Services Authorities Act, 1987, the Hon'ble Chief Justice, High Court of Sikkim, is pleased to appoint Ms. Jyoti Kharka, Registrar, High Court of Sikkim as Secretary of the High Court Legal Services Committee, with immediate effect.

This supersedes Notification No. 36/HCS dated 03.11.2025.

By Order,

Sd/-
REGISTRAR GENERAL

Memo 3552-66 / Confdl. / HCS v(69)

Date 20/03/2026

Copy to :-

1. Ms. Jyoti Kharka, Registrar, High Court of Sikkim
2. Joint Registrar-cum-Senior Judgment Writer, High Court of Sikkim.
3. Addl. Registrar-cum-PPS to the Hon'ble Judge, High Court of Sikkim.
4. Joint Registrar-cum- Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
5. L.R.-cum-Secretary, Law and Parliamentary Affairs Department, Government of Sikkim, Gangtok.
6. Member Secretary, Sikkim State Legal Services Authorities, Sikkim.
7. The Gazette Section, Home Department, Government of Sikkim for publication in the Official Gazette.
8. All Section In-charge, High Court of Sikkim.
9. Notice Board;
10. File and
11. Guard file.


JOINT REGISTRAR